NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON $\underline{06.02.2017}$

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CA 644/16

PETITION NUMBER

TP 283/17

NAME OF THE PETITIONER (S)

SES (India) Ltd.

NAME OF THE RESPONDENT (S)

2

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

8

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

None appeared for the petitionerFresh notice to the petitioner company.

Registry is directed to issue notice to the petitioner.

Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)